

(5) Statement No. XIX—  
Hundred and Forty-fifth Session, 1988.

(6) Statement No. XVII—  
Hundred and Forty-sixth Session, 1988.

(7) Statement No. XVII—  
Hundred and Forty-seventh Session  
1988.

(8) Statement No. XIV—  
Hundred and Forty-eighth Session,  
1988.

(9) Statement No. XII—Hundred  
and Forty-ninth Session, 1989.

(10) Statement No. X—Hundred and  
Fifty-first Session, 1989.

(11) Statement No. VII—Hundred  
and Fifty-second Session, 1989.

(12) Statement No. VI—Hundred  
and Fifty-third Session, 1990.

(13) Statement No. IV—Hundred  
and Fifty-fourth Session 1990.

(14) Statement No. II—Hundred and  
Fifty Fifth Session, 1990.

(15) Statement No. I—Hundred and  
Fifty sixth Session, 1990.

**I. Report and Accounts (1989-90) of the  
Petrofils Co-operative Limited.  
Vadodara and related papers.**

**II Report and Accounts (1989-90) of the  
Central Institute of Plastics  
Engineering and Technology, Madras  
and related papers.**

SHRI SATYA PRAKASH MALA VIYA:  
Madam, I also lay on the Table copy each (in  
English and Hindi) of the following  
papers:—

(i) (a) Fifteenth Annual Report and  
Accounts of the Petrofils Cooperative  
Limited, Vadodara, for the year 1989-90,  
together with the Auditors' Report on the  
Accounts.

(b) Review by Government on the  
working of the Society.

(ii) (a) Twenty-second Annual Report  
and Accounts of the Central Institute of  
Plastics Engineering and Technology,  
Madras, for the year 1989-90, together  
with the Auditors' Report on the Accounts.

(b) Review by Government on the  
working of the Institute.

**Report and Accounts (1989-90) of the  
Rural Electrification Corporation  
Limited, New Delhi and related  
papers.**

THE MINISTER OF STATE IN THE  
MINISTRY OF ENERGY (SHRI  
BABANRAO DHAKANE): Madam, I lay on  
the Tables—

I. A copy each (in English and  
Hindi) of the following papers,  
under sub-section (1) of section 619  
A of the Companies Act, 1956:—

(i) Twenty-first Annual Report and  
Accounts of the Rural Electrification  
Corporation Limited, New Delhi, for  
the year 1989-90, together with the  
Auditors' Report on the Accounts and  
the comments of the Comptroller and  
Auditor General of India thereon.

(ii) Review by Government on the  
Corporation.

II. Statement (in English and  
Hindi) giving reasons for the delay  
in laying the paper mentioned at  
(i) above.

*(Interruptions)*

THE DEPUTY CHAIRMAN: Take all the  
papers back. I won't permit. Nothing will go  
on record. *(Interruptions)*. I request the  
Members not to shout. I will not allow any  
unruly behaviour. *(Interruptions)*. I say go  
back. Nothing is going on record. Just a  
minute The Chairman has already permitted  
Shri Gurupadaswamy to speak about it. I am  
calling Shri Gurupadaswamy.  
*(Interruptions)*.

[The Deputy Chairman]

Go back. *(Interruptions)*... I have allowed Mr. Gurupadaswamy. ... *(Interruptions)*... Keep quiet. I am not permitting you. Go back to your seats; go back. ... *(Interruptions)* ... Nothing is going on record. There is no point in shouting. Go back. I once again say, Chairman has allowed Mr. Gurupadaswamy. ... *(Interruptions)*. Go back. I will not allow any misconduct in the House. No discussion on it now. Go back to your seats. ... *(Interruptions)*. I am allowing him to speak. Go back. Otherwise I will call another name. ... *(Interruptions)*... I will not call you- I won't allow you. I have allowed Mr. Gurupadaswamy to speak. ... *(Interruptions)*. Killer of democracy, here? I am allowing democratic things...*(Interruptions)*... If you go back to your seat, I will allow Mr. Gurupadaswamy to speak. ... *(Interruptions)* ... What are you doing? You are also killing democracy. *(Interruptions)*... Go back. I say, go back.

*(Interruptions)*

Tell them to go back. Please go back.

*(Interruptions)*

Nothing will go on record. Nothing is going on record.

*(Interruptions)*

Go back. You have had enough of shouting. Go back. What I say should be recorded.

*(Interruptions)*

[The Vice-Chairman Shrimati Jayanthi Natarajan, in the Chair]

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please go back to your seats. *(Interruptions)* Please go back to your seats. *(Interruptions)* Nothing is going on record. Please go back to your seats. *(Interruptions)* Please go back to your seats. You have made your point. *(Interruptions)* Please go back to your seats. Let Mr. Ourupadaswamy speak. *(Interrup-*

*tions)* ... Please hear me. Let Mr. Gurupadaswamy speak... *(Interruptions)*... Let the Leader of the Opposition speak. ... *(Interruptions)* .Please go back to your seats. ... *(Interruptions)*... You want Mr. Gurupadaswamy to speak or shall I call the next speaker?... *(Interruptions)* ... I will call the next speaker. ... *(Interruptions)*... He is going to speak on this. ... *(Interruptions)*... Mr. Gurupadaswamy is going to speak on this. ... *(Interruptions)*... Don't you want Mr. Gurupadaswamy to speak on this?... *(Interruptions)*... Hear me. Don't you want Mr. Gurupadaswamy to speak? Let Mr. Gurupadaswamy speak now. *(Interruptions)* . You do not want him to speak. You only want to shout. You do not want to hear him speak. Why don't you take your seats? *(Interruptions)* Why don't you take a break *(Interruptions)* Go back to your seats, please. *(Interruptions)*. Now you finish making your point please. *(Interruptions)*. Now you please go back to your seats. You have made your points. *(Interruptions)* Please go back to your seats. Please go back now. Mr. Balu, please go back to your seat... *(Interruptions)* ... . Let Mr. Gurupadaswamy speak... *(Interruptions)* ...

[The Deputy Chairman in the Chair]

*(Interruptions')*

THE DEPUTY CHAIRMAN: All of you, please go to your seats... *(Interruptions)* ... The Prime Minister is not coming now... *(Interruption?)* Nobody is coming...*(Interruptions)*... You go back to your seats. Nothing is going on record... *(Interruptions)*... Please keep quiet... *(Interruptions)*... I have to make an announcement... *(Interruptions)*...

SHRI PARVATHANENI . UPEND-RA  
(Andhra Pradesh): Madam, I

have a submission to make... *(Interruptions)*  
..

THE DEPUTY CHAIRMAN: Just a minute... *(Interruptions)*... I have to make an announcement... *(Interruptions)* ...

SHRI PARVATHANENI UPEND-RA: Madam, please hear me... *(Interruptions)* ...

THE DEPUTY CHAIRMAN: Just a minute... *(Interruptions)*... Please keep quiet... *(Interruptions)* ... You people keep quiet... *(Interruptions)*... All of you, go back to your seats... *(Interruptions)* ...I have to make an announcement... *(Interruptions)*. Don't make noise in the House... *(Interruptions)* ... Please keep quiet... *(Interruptions)* ... I have to make an announcement. .. *(Interruptions)*... If you people want to listen to me, it is O.K. Otherwise, I will not permit any discussion, I am telling you... *(Interruptions)* ... Please keep quiet. . *(Interruptions)* .'. The Prime Minister is riot coming. Nobody is coming... *(Interruptions)*... Please, just a minute. I have an announcement to make... *(Interruptions)*... Just keep quiet. .. *(Interruptions)*

SHRI PARVATHANENI UPEND-RA:- Madam, I have a submission— *(Interruptions)*

THE DEPUTY CHAIRMAN: Please keep quiet. Just a second... *(Interruptions)* ... I have to make an announcement.. . *(Interruptions)*... I will not permit any discussion. Please keep quiet.. *(Interruptions)*

SHRI PARVATHANENI UPEND-RA: Madam... *(Interruptions)* . . .

THE DEPUTY CHAIRMAN: I am not permitting anything... *(Interruptions)* . . . You please listen to the Chair." You keep on shouting\*. *(Interruptions)* .. I will not permit any discussion. You people are not respecting the Chair. You are the killers of democracy... *(Interruptions)* Go back... *(Interruptions)* ... Just a minute. You are not supposed to tell

me whom I should allow to speak. If you do not listen to me, I will not permit any discussion. Go ahead and shout as much as you like...'. *(Interruptions)* .. I aim not going to allow anybody to misbehave... *(Interruptions)* Sit down... *(Interruptions)* Nothing is going on record. *(Interruptions)*... Neither anything will be recorded in the press nor anything will be recorded in the House. *(Interruptions)* . Don't behave like this with the Chair. *(Interruptions)*. say, behave properly. *(Interruptions)*.. I will not adjourn the House. *(Interruptions)*. I was planning to adjourn the House earlier, now I will not. *(Interruptions)*. I do whatever you like. *(Interruptions)*. I will not adjourn. *(Interruptions)*. You cannot pressurise me. *(Interruptions)*. Nobody can pressurise me. *(Interruptions)*. No one, either you or anybody. *(Interruptions)*. Now, you keep shouting.. *(Interruptions)*. You cannot pressurise me. *(Interruptions)*. There is no point. *(Interruptions)*. There is no benefit in quarrelling with the Chair. *(Interruptions)*. Keep quiet. *(Interruptions)*. There is no point in quarrelling with the Chair., *(Interruptions)*, I am requesting you, go back. *(Interruptions)* . This is what... *(Interruptions)*. This man is speaking. *(Interruptions)*. -What- is this? *(Interruptions)*. It is like quarrelling. *(Interruptions)*. Nothing is going on record. *(Interruptions)*. Let the people of this 'country know how you are butchering the democracy here. *(Interruptions)*. All right. *(Interruptions)* .

The House stands adjourned till 2.30 p.m.

The House then adjourned for lunch at thirty minutes ... past one of the clock,

The House reassembled after lunch at thirty-three minutes past two of the clock. The Vice-Chairman (Shri Bhaskar Annaji Masodkar) in the Chair,